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Title : Need to enhance the limit fixed on number of B.P.L. families in Rajasthan.

DR. KIRODI LAL MEENA (DAUSA): Government of India has fixed ceiling of 17.36 lacs BPL families under BPL Census 2002. Rajasthan has issued list of 17.36 lacs BPL families on 15 September, 2006 as per the survey based on 13 socio-economic indicators.

There is a provision of appeals against the list as per directions of Supreme Court and Government of India. As per information from districts,

3.68 lacs appeals have been found suitable for inclusion in BPL list. This is presumed that the number of BPL families selected will go up to 21.04 lacs. As the process of appeals continues, it may further increase.

In the above circumstances the ceiling on BPL numbers fixed by Government of India is not justifiable and Government of India should provide all facilities meant for BPL families for additional BPL list as appeals process continues as per the directions of Supreme Court. Government of India is requested to enhance BPL limits.

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